

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/10/2016  
NAME OF THE PETITIONER(S) : Travancore Solvents & Oils  
NAME OF THE RESPONDENT(S) : M/s Kerala Chamber of Commerce & Industry & 5 Ors  
UNDER SECTION : 241,242,242 (4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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17	B. Dhanaraj	Counsel for	B. Dhanaraj
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K. Gnanakumaran  
Athiban Vijay A.K.

Counsel for  
R1, 2, 3, 4 & 6

Athiban Vijay

**ORDER**

Shri B Dhanaraj, counsel for petitioners present. Shri A K Athiban Vijay, representing counsel for R1 to R4 & R6 present. He filed vakalat on behalf of R2, R3, R4 & R6 and prayed time for filing vakalat on behalf of R5 after getting instructions. Counsel for respondents is directed to file counter and serve a copy of the same to the other side before the next date of hearing. Counsel for petitioner stated that he received the typeset filed by R1 today. Put up on 16.03.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)